

राजस्थान सरकार
न्यायिक कार्य विभाग

जयपुर दिनांक: 06 मई, 2013

कमोंक. 40 2 (1)

आज्ञा

प्राम न्यायालय अधिनियम 2008 की धारा-5 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, राज्य सरकार द्वारा सम्बन्धित उच्च न्यायालय के अत्यायुक्तानुसार निर्माकित न्यायिक अधिकारियों के रूप में राजस्थान सरकार/ नियुक्त किए गए हैं।

S.No.	Name of Officer	Place of Posting	Gram	Nyayalaya,
1.	Prashant Sharma CJ(JD)-JM. Sawaimadhopur	Nyayadhikari. Pratapgarh.		Nyayalaya,
2.	Ravi Kumar Jindal ACJ (JD)-MM No.10 Jaipur Metropolitan	Nyayadhikari. Nawalgarh (Junjhunu)	Gram	Nyayalaya,
3.	Rajendra Banshiwal CJ (JD)-JM. Sarwar. (Ajmer)	Nyayadhikari. Dausa	Gram	Nyayalaya,
4.	Ajay Kumar CJ (JD)-JM. Sardar Shahar (Churu)	Nyayadhikari. Bikaner	Gram	Nyayalaya,
5.	Vinod Kumar Vaza Nyayadhikari. Gram Nyayalaya, Pratapgarh	Nyayadhikari. Nimarana (Alwar)	Gram	Nyayalaya,
6.	Jagdish Prasad Meena CJ (JD)-JM. Dudu	Nyayadhikari. Tijara (Alwar)	Gram	Nyayalaya,

राज्यपाल के आदेश से,

(2)

(प्रकाश गुप्ता)

प्रमुख शासन सचिव

प्रतिलिपि निर्माकित की सूचनाएं एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख सचिव, मुख्यमंत्री राजस्थान, जयपुर।
2. विशिष्ट सहायक, जे.पी. नंत्री, राजस्थान, जयपुर।
3. संयुक्त सचिव, न्याय विभाग, विधि एवं न्याय मंत्रालय, भारत सरकार, नई दिल्ली।
4. मुख्य सचिव, राजस्थान, जयपुर।
5. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र कमोंक 5762 दिनांक 26.04.2013 के क्रम में।
6. रजिस्ट्रार (प्रशासन) राजस्थान उच्च न्यायालय, जयपुर चं. जयपुर।
7. महानिदेशक (आय), जल, राजस्थान, जयपुर।
8. निदेशक, अभियान, जयपुर, राजस्थान, जयपुर।
9. निदेशक, अभियान, जयपुर, राजस्थान, जयपुर।

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/2013/6264

Date: 06.05.2013

Copy forwarded to the following for information and necessary action:-

1. The Registrar General/Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Vinod Kumar Vaza**, Nyayadhikari, Gram Nyayalaya, Pratapgarh with the direction to join his new assignment immediately.
6. The Director, Rajasthan State Judicial Academy, Jodhpur.
7. Concerned Courts/Posts/Treasury Officers.
8. District & Sessions Judge, Pratapgarh/ Alwar.
9. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side


REGISTRAR GENERAL